

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 1353
TO BE ANSWERED ON 01.07.2019

Education for Children with Disability

†1353. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government has conducted any review / assessment regarding education of children with disability;
- (b) if so, the percentage of such children who are studying at present, state wise; and
- (c) the steps being taken by the Government to provide maximum opportunity of education to the children with disability?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) :The Department of School Education & Literacy, MHRD conducted the National Achievement Survey (NAS) of Classes III, V & VIII in 2017 and Class X in 2018 respectively. Through this survey students in Government and Government-aided schools across 700 districts in all 36 States & UTs were assessed, based on the Learning Outcomes developed by NCERT. Over 22 lakh students including children with disability participated in the survey. The survey process incorporated provisions such as additional time, scribes and suitable adaptations as per the needs of children with disability in order to facilitate an equitable assessment of all children.

(b) : As per UDISE 2017-18, the Children with Special Needs (CWSN) enrolment is 0.90% of total enrolment of children. The State & UT-wise enrolment of CWSN is enclosed at **Annexure-I**.

(c) : In the year 2018-19, the Department of School Education & Literacy, MHRD has launched Samagra Shiksha – an integrated scheme for School Education covering children with special needs from classes I to XII. The Scheme is governed and regulated by the provisions of the RTE Act, 2009. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 enshrines the entitlement to free and compulsory elementary education, access to school and barrier free access for all children including children with disability. Section 3(2) of the RTE Act lays emphasis on the elementary education of all children with disabilities. As per the Amendment of

2012, the RTE Act also mandates that, a child with multiple and/or severe disabilities has the right to opt for home based education.

Under Samagra Shiksha, there is a dedicated component for Inclusive Education for Children with Special Needs (CWSN) through which various provisions are made available for the educational needs of differently abled children such as, identification & assessment camps, provision of aids, appliances, assistive devices, teaching learning materials (TLMs), ICT resources like JAWS & SAFA, as well as transportation, escort& scribe allowances and stipend for all girls with special needs (from Class I to XII). Further, individualized support is provided through therapeutic interventions at the block level. Further, CWSN with severe impairment requiring individualised attention are provided home based education through special educators.

Aseparate provision for financial support of Special Educators has been made under Samagra Shiksha in order to appropriately address the educational requirements of children withspecial needs from elementary to higher secondary levels. Samagra Shiksha also has provisions for ramps, handrails and disabled friendly toilets for barrier free access to schools for all children.

The focus of Samagra Shiksha is on providing inclusive education to children with disability wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students.

Percentage of CWSN enrolment to total enrolment

State/UT	Percentage
ANDAMAN & NICOBAR ISLANDS	0.74
ANDHRA PRADESH	1.36
ARUNACHAL PRADESH	1.04
ASSAM	0.97
BIHAR	0.56
CHANDIGARH	1.93
CHHATTISGARH	1.17
DADRA & NAGAR HAVELI	1.19
DAMAN & DIU	0.39
DELHI	0.69
GOA	1.32
GUJARAT	1.10
HARYANA	0.58
HIMACHAL PRADESH	0.82
JAMMU & KASHMIR	1.58
JHARKHAND	0.94
KARNATAKA	0.91
KERALA	2.52
LAKSHADWEEP	1.84
MADHYA PRADESH	0.73
MAHARASHTRA	1.63
MANIPUR	0.81
MEGHALAYA	0.50
MIZORAM	1.86
NAGALAND	0.42
ODISHA	1.52
PUDUCHERRY	0.85
PUNJAB	1.42
RAJASTHAN	0.68
SIKKIM	0.88
TAMIL NADU	1.29
TELANGANA	0.85
TRIPURA	0.53
UTTAR PRADESH	0.45
UTTARAKHAND	0.32
WEST BENGAL	0.37
INDIA	0.90

Source : UDISE 2017-18 (Provisional)